

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 298 of 2013**

**Dated: 2<sup>nd</sup> December, 2013**

**Gujarat Gas Company Limited**

**.... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board  
(s)**

**... Respondent**

**ORDER**

As agreed by the Learned Counsels for the parties, post the matter on  
**18.12.2013.**

(Court Master)

Pr/rt